

LOK SABHA DEBATES

LOK SABHA

Friday, August 9, 1991/Sravana 18, 1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

HOMAGE TO MARTYRS OF FREEDOM MOVEMENT

AND

VICTIMS OF ATOMIC BOMBS DROPPED ON HIROSHIMA AND NAGASAKI

[*English*]

MR. SPEAKER : Hon. Members, today is the forty-ninth anniversary of the historic day when the Quit India Movement was launched under the leadership of Mahatma Gandhi.

We pay our homage to the memory of those patriots who sacrificed their lives for liberating our motherland from the shackles of foreign yoke. Let us rededicate ourselves to the high ideals for which they made the supreme sacrifice.

This day we are also reminded of the widespread devastation and unimaginable human agony caused by the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki on the 6th and the 9th August, 1945, respectively. The radioactive fallout of the bombs was so intense that even succeeding generations could not escape its awful consequences. Till recently the threat of nuclear war with all its catastrophic consequences hung like a Damocles sword upon the human race. So, when the two super powers initiated steps in the direction of nuclear disarmament and dismantling of nuclear stockpiles,

the World heaved a sigh of relief. The House has already welcomed the recent conclusion of Treaty on Strategic Arms Reduction (START) signed in Moscow providing for the first ever reduction in the strategic arsenals of the United States and the Soviet Union and adopted a resolution on the 2nd August, 1991.

The House may now stand in silence for a short while in memory of the martyrs of freedom movement and the victims of the atomic holocaust.

The Members then stood in silence for a short while

[*Translation*]

SHRI LAL K. ADVANI (Gandhi Nagar) : Mr. Speaker, Sir, owing to a statement made by a member of the cabinet, there was a deadlock in the relations between my party and the ruling party. Yesterday, Members of my party expressed their anguish and resentment over the incident in the House, and an effort had already been made by you to remove the deadlock by consulting the leaders of all the political parties. The discussions continued till this morning and some suggestions were also thrown up to break the impasse. As a leader of my party, I am going through the suggestions. My first reaction is that my party is not satisfied with the outcome. Such a trivial issue could have been sorted out without much fuss, but

his has not been done, may be because of some bindings on the Government not known to me. The 9th August as a very important day in the history and it is better that you and the whole House have paid tributes to the martyrs of the Quit India Movement. Next year in 1992, it will complete its 50 years and we will celebrate its 85th anniversary.

I believe that the nation will celebrate the occasion in a great style, but as far as the deadlock is concerned, I think that the Government should take more initiatives to remove this deadlock. Being the historic day today i.e. 9th August, I appeal to my party colleagues not to press the issue further today. But at the same time, I express my party's inability to participate in the business of the House fixed for the day and we will not participate in the proceedings of the House today. With your kind permission, I would like to leave the House along with my party colleagues so that the business of the House may be conducted smoothly. I believe that your attempts to remove the deadlock will continue and the Government will handle the matter properly. On the historic occasion, I do not want the proceedings of the House to be disrupted and therefore, I would like to appeal to my party colleagues to boycott the proceedings of the House.

[English]

At this stage Shri Lal K. Advani and some other hon. Members left the House

(Interruptions)

[Translation] ¶

SHRI RAM VILAS PASVAN (Rorsera) : Mr. Speaker, Sir, a solution to the deadlock emerged at the meeting of the leaders of various parties, the leaders of B.J.P. had also attended the meeting. But now they are boycotting the proceedings of the day. It means that whatever was decided in the meeting of the leaders is likely to be reviewed again..... (Interruptions.....

[English]

SHRI SOMNATH CHATTERJI (Bolpur) : Sir, when we left your room, we came out on a definite basis, impression and understanding. Now it seems that my friends in the BJP have not accepted that, although we had a different impression. Therefore, we presume that there is no understanding any longer. The decision that was arrived at is not meant to be implemented by one of the main parties. I would like to know what is the Government's response to this.

AN HON. MEMBER : That has been nullified by BJP.

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Shri Arjun Singh) : Sir, I would like to say that the interpretation given by hon. Member Shri Chatterjee has to be correct because what has gone on in your Chamber, I would not like to mention it here, but the fact is that the situation has emerged, as the hon. Member has said, that whatever was decided at that point of time, no longer holds good. The efforts will continue, that is another thing.

11.15 hrs.

ORAL ANSWERS TO QUESTIONS

4-6
[Translation]

Dredging of Tapi and Narmada Rivers

*367. **SHRI CHHITUBHAI GAMI** : Will the Minister of **SURFACE TRANSPORT** be pleased to state :

(a) whether the Government of Gujarat has submitted any proposal to the Union Government for dredging of Tapi and Narmada rivers;

(b) if so, the details thereof;

(c) the reaction of the Government thereto; and

(d) the expenditure likely to be incurred thereon?